#### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

# LOK SABHA UNSTARRED QUESTION NO. 4375 (TO BE ANSWERED ON 30.03.2022)

# LAW ON WORK FROM HOME CONCEPT

### †4375. SHRIMATI RANJANBEN DHANANJAY BHATT: SHRI SHRINIWAS PATIL:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is any proposal to encourage work-from-home concept in the Central Government offices wherever feasible as prevalent in private sector;
- (b) whether the Government has conducted any work study about the feasibility of such a move;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is considering to enact a law on "work from home" concept and if so, the details thereof;
- (e) whether the Government has taken any steps in this direction so far; and
- (f) if so, the details thereof and if not, the reason therefor?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (f): Given the nature of work and its functional requirements, remote working is not feasible for majority of roles in the Government. However, the Government did permit Work from Home as an exception to middle/junior employees during Covid-19 pandemic to enforce social distancing at workplace. As the pandemic restrictions eased off the employees are required to attend the office physically.

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